Annexure - 7

Name of the corporate debtor: Asten Realtors Private Limited; Date of commencement of CIRP: 25th January 2023; List of creditors as on: 15th August, 2023

List of operational creditors (Government dues)

Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
	Department	**Government**	**Date of receipt**	**Amount claimed**	**Amount of claim admitted**	**Nature of claim**	**Amount covered by security interest**	**Amount covered by guarantee**	**Whether related party?**	**% of voting share in CoC, if applicable**					
1	Priya J of ESI Corporation	ESI Corporation	09-02-2023	2,50,120	2,50,120	Contribution & Interest	-	-	No	-	-	-	-	-	
2	Central Excise, Ernakulam	Govt. of India	01-03-2023	89,49,233	89,49,233	Assessed amount & DRC-13 claim	-	-	No	-	-	-	-	-	The Claim consists of the demand against assessment order No.09/2021-ST dt.30/03/21 for Rs.73,32,469/- and demand in DRC-13 Rs.16,16,764/- being the input tax availed against the invoices of M/s. Rainbow Contractors. ID proof of the signatory not submitted.
3	EPFO	Govt. of India	27-06-2023	57,74,026	-	Assessed amount	-	-	No	-	-	-	-	-	The EPFO has served an order with No.KR/KCH/1035529/ENF 3(4)/2023-24 1947 dt.27/06/2023 for an amount of Rs.57,74,026/-. No formal calim has been submitted on or before the 90th day from the CIRP Initiation date of 25th January, 2023, hence not admitted
4	State Goods & Service Tax Department, Ernakulam	Govt. of Kerala	21-07-2023	14,81,52,074	-	Claim against show cause notice	-	-	No	-	-	-	-	-	Received after 90th date from the CIRP Initiation Date and without confirmed assessment order, hence not admitted
Total				**16,31,25,453**	**91,99,353**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	